

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA 61/1084/2020

This the 16th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Komal Samyal, D/o Sh. Sham Lal Samyal, R/o H. No.121-C, Janki Vihar,
Old Janipur, Jammu.

...Petitioner

(By Advocate: Mr. Abhinav Sharma)

Versus

1. State of J&K through Commissioner/Secretary, Health & Medical
Education Department, Civil Secretariat, Jammu/Srinagar.

2. J&K Public Service Commission, Resham Ghar Colony, Jammu.

...Respondents

(By Advocate: Mr. Amit Gupta)

O R D E R (Oral)

TA is disposed of with a direction to the respondents to consider and dispose of the representation dated 18.07.2019 filed by the applicant addressed to the Secretary, J&K PSC, Solina, Srinagar by

passing a reasoned and speaking order within the period of one month from the date of receipt of certified copy of this order with intimation to the applicant.

2. TA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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